

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 199 of 2009**

**Dated: 10<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Steel Furnace Association of India** **.... Appellant (s)**  
**Versus**

**Punjab State Electricity Regulatory Commission & Anr.** **... Respondent (s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma, Mr. Sikhi Ohri &  
Mr. Rana Biswas  
Counsel for the Respondent (s) : Mr. M.G. Ramachandran, Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri  
Mr. Ravinder Singh for PSERC

**ORDER**

The Representative on behalf of the Commission is present. The learned counsel for the Appellant is directed to serve the Appeal paper book on the Representative of the Commission.

The learned counsel for the Respondent No.2 seeks some time to file the Counter.

Post the matter on **15.04.2010**. In the meantime, the learned counsel for the Respondent No.2 is directed to file the Counter after serving copy on the other side.

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**